

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 09.09.2021

No. 265A: Consequent upon revocation of his suspension the Judicial Officer of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below is appointed as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officer named below, the powers of Judicial Magistrate 1st Class for the district noted against his name in column no.4 of the table.

Sl. No.	Name of the Officer , designation and present place of posting	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Sri Sanjay Kumar VI, J.M. 1 st Class, Raxaul at Motihari headquartered at Motihari while under suspension.	a) Judicial Magistrate b) Uda-Kishunganj c) Madhepura	Madhepura

By order of the High Court

Sd/- N. K. Pandey

Registrar General

Memo No. 39638-39654 / Dated, Patna the 09.09.2021

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ Joint Registrar –cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ The District and Sessions Judges, East Champaran/ Madhepura/ The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information (and communication to the officer concerned.

The officer may be directed to make over charge of his office in such a way so as join his new assignment within 21 days from the receipt of the Court's notification.)

(-) For D. J. concerned only.


Registrar General